

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 30<sup>th</sup> day of *August, 2018*.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).  
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/00375/2011.

Biri Singh Yadav. ....Applicant.

**VE R S U S**

Union of India and others. ....Respondents

Advocate for the applicant : Ms. Pooja Srivastava (absent)  
Advocate for the Respondents: Shri R.K. Srivastava

**O R D E R**

**(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)**

List revised. None is present for the applicant.

Shri R.K. Srivastava appeared on behalf of respondents.

It is seen from the order sheets that on the previous listed date i.e. 10.03.2018, none was present for the applicant. It is also seen that when the matter was listed on 19.07.2016, none was present for the applicant even in the revised call. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)  
MEMBER- J.**

**(GOKUL CHANDRA PATI)  
MEMBER- A.**

Anand...